- (a) whether Government has received several representations for extending Vidhan Express from Asansol to Howrah upto Baidnath Dham;
- (b) if so, what are the reasons that Railways have not, so far, implemented the extension of above train upto Baidnath Dham; and
 - (c) by when this project of extension is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

- (b) Extension of the train upto Baidyanath Dham is presently not feasible due to terminal and operational constraints.
 - (c) Does not arise.

Mandate of Reservation and Cancellation of tickets to IRCTC

826. SHRI SANTOSH BAGRODIA:

SHRI MAHMOOD A. MADANI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that IRCTC has also been given the mandate regarding reservation and cancellation of tickets;
- (b) whether IRCTC being a corporation earns revenue for providing the service for the Railways;
- (c) whether IRCTC as a corporation also charge service tax from the passengers over and above the rail fare and reservation charges; and
 - (d) if not, whether IRCTC is exempted from service tax and if so, under which rule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir. Indian Railway Catering and Tourism Corporation (IRCTC) has been assigned the work of providing reservation on internet using the Indian Railway's computerized Passenger Reservation System (PRS).

- (b) Yes, Sir
- (c) IRCTC realises service charges from passengers and pays service tax to the Government out of the service charges collected.
 - (d) Does not arise.

Ticket reservation and cancellation by IRCTC

827. SHRI GIREESH KUMAR SANGHI:

SHRI SANTOSH BAGRODIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that IRCTC has also been given the mandate regarding reservation and cancellation of tickets;
 - (b) whether such functions were part of original mandate of IRCTC;